

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)
BEFORE

THE HON'BLE JUSTICE LALITHA KANNEGANTI

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

COURT HALL NO :5
Advance List 2

Sl.No. Case No.	Adv for Pet/App'l/Comp.	Adv for Resp.
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NO ADJOURNMENTS WILL BE GRANTED

FOR DISPOSAL

ORDERS

1	WP 204308/2018 (S, RES) NITESH P REG: NON COMPLIANCE OF OFFICE OBJECTION RAISED ON STATEMENT OF OBJECTION FILED BY LEARNED AGA (MA TO BE FILED IN R/O R4 BY AGA)	AGA FOR R1 TO R3 (MA NOT FILED) VENKATESH C MALLABADI ACCEPT NOTICE FOR R4 TO R6
2	WP 200320/2021 (S, RES) SHIVAKUMAR KALLOOR REG: FURNISHING FPF OF C/ACK COPIES FOR ISSUING NOTICE TO R4 2ND TIME	HCGP FOR R1, R2 & R3 MAHADEV S PATIL FOR R8 R5, R6 & R7 ARE SERVED
3	WP 201125/2021 (S, RES) MAHADEV S PATIL REG: STEPS TO BE TAKEN IN R/O UNSERVED R4 (NOTICE ISSUED FORTH TIME TO R4)	LEARNED HCGP FOR R1,R3, R5 & R6 (MA NOT FILED) PRASHANT S KUMMAN FOR R2 R7-NANDINI SD

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- 4 WP 200597/2022 (S, RES) J AUGUSTIN
REG: FURNISHING
OF FPF, C/A, WP
COPIES WITH
CORRECT ADDRESS
FOR ISSUE OF
EMERGENT NOTICE
TO R5 FOR 3RD
TIME
LEARNED AGA FOR R1,
R2, R3 & R4
(MA NOT FILED)
- 5 WP 201265/2022 (S, RES) J AUGUSTIN
REG: NON FILING
OF AMENDED CAUSE
TITLE BY ADV FOR
PETITIONER
HCGP FOR R1 TO R6
(MA NOT FILED)
AVINASH A UPLAONKAR
FOR IMPLEADING R7
- 6 WP 201828/2022 (S, RES) VEERSHETTY B
KONDAMAPALLI
REG:STEPS TO BE
TAKEN IN R/0
UNSERVED R5
2) ACK NOT FILED
FOR HAVING
SERVED
HAND SUMONS ON
UNSERVED
RESPONDENT
LEARNED HCGP FOR
R1,R2 & R4
(MA NOT FILED)
RATNA SHIVAYOGIMATH
FOR R3
(VK NOT FILED)
- PRELIMINARY HEARING - B GROUP**
- 7 WP 205496/2014 (S, RES) GANESH NAIK
& V S PATIL
-
GOVT ADVOCATE
FOR R1 TO R3
(MA NOT FILED)
S S MAMADAPUR FOR R4
- 8 WP 201640/2016 (S, REG) NITESH PADIYAL
-
AGA FOR R1
R2 THE ZILLA
PANCHAYAT
RAICHUR SD
R3 THE CHIEF
ENGINEER
RURAL DEVELOPMENT
ENGINEERING
DEPARTMENT BENGALURU
SD
R4 THE EXECUTIVE
ENGINEER
ZILLA PANCHAYAT
ENGINEERING
DIVISION RAICHUR-
584 101

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- 9** WP 200664/2017 (S, RES) SANJEEVKUMAR C PATIL AGA FOR R1 TO R4
RATNA N
(STATEMENT OF OBJECTIONS FILED BY THE R4) SHIVAYOGIMATH FOR R4 & R5
- 10** WP 200709/2017 (S, RES) VIKRAM VIJAY KUMAR LEARNED AGA FOR R1
COURT NOTICE ISSUED TO R4
TO PETITIONER U V MAMADAPUR FOR R5
(STATEMENT OF OBJECTION FILED BY R5) IS SERVED
- 11** WP 200970/2017 (S, PRO) SANGANAGOUDA V LEARNED AGA
BIRADAR (MA NOT FILED)
- & SANGANABASAVA B PATIL
- 12** WP 201423/2017 (S, RES) SUDHIRSINGH R AGA FOR R1 TO R3 &
VIJAPUR R5 & R6
- (MA NOT FILED)
BASAVARAJ R MATH FOR R4
- 13** WP 201680/2017 (S, RES) RAJKUMAR A KORWAR AGA FOR R1 TO R4
- S G MATH FOR R5
- 14** WP 202395/2017 (S, RES) RAJKUMAR A KORWAR LEARNED AGA FOR R1
TO R4
(IA 2/17 IS PENDING V/O R5- GANGAMMA W/O
DATED 02.08.17 SIDDAPPA SD
(IA 2/17 IS RETURNED WITH OFFICE OBJECTION)
- 15** WP 202407/2017 (S, RES) SHIVAKUMAR KALLOOR AGA FOR R1 TO R5
(STATEMENT OF OBJECTION FILED BY LEARNED AGA) J AUGUSTIN AND
VISHAL P SINGH FOR R6
- 16** WP 202652/2017 (S, RES) R S LAGALI LEARNED AGA FOR R1
TO R3
(STATEMENT OF OBJECTIONS FILED BY R3) R4-RENUKA W/O
BASAVARAJ KOTAGI SD

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- 17** WP 203432/2017 (S, RES) SANJAY A PATIL & VEERANAGOUDA MALIPATIL AGA FOR R1, R2, R5 & R6
(STATEMENT OF OBJECTIONS FILED BY AGA IS RETURNED WITH OFFICE OBJECTIONS COPY NOT SERVED ON OTHER SIDE) RATNA N SHIVAYOGIMATH FOR R3 & R7
R4- THE EXECUTIVE OFFICER
TALUK PANCHAYAT SINDGI SD
- 18** WP 203786/2017 (S, RES) CHAITANYAKUMAR CHANDRIKI LEARNED AGA FOR R1 TO R5
(MA NOT FILED)
BIRADAR VIRANAGOUDA FOR R6
- 19** WP 208363/2017 (S, RES) J AUGUSTIN AGA FOR R1 TO R3
R4-THE TAHSILDAR TALUK SHAHAPUR
DIST:YADGIR- SD
R5- BASALINGAMMA SD
- 20** WP 202087/2018 (S, RES) J AUGUSTIN AGA FOR R1 TO R4
(MA NOT FILED)
MANJUNATH MALLAYYA SHETTI
FOR R5
- 21** WP 202239/2018 (S, RES) M H ACHARYA, S P RAMDASI & C A MUKHTEDAR AGA FOR R1, R3, R5 & R7
(MA NOT FILED)
R2 & R4 ARE SD
V/O DTD 04.03.2022
ADDL. GOVT. ADV FOR R6
(MA NOT FILED)
- 22** WP 202465/2018 (S,) G G CHAGASHETTI, I R BIRADAR & S S DESAI AGA FOR R1 TO R3
SANJEEVKUMAR C PATIL FOR R4
(STATEMENT OF OBJECTION FILED BY R4)
- 23** WP 202865/2018 (S, RES) ARUNKUMAR AMARGUNDAPPA AGA FOR R1 TO R5
(MA NOT FILED)
NEEVA M CHIMKOD FOR R6

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- 24 WP 203417/2018 (S, RES) N KRISHNACHARYA & RAMCHANDRA K AGA FOR R1 TO R5
(STATEMENT OF OBJECTIONS FILED BY THE ADVOCATE FOR R6) RATNA N SHIVAYOGIMATH FOR R6
- 25 WP 203570/2018 (S, RES) MAHANTESH PATIL (NOC) GA SD
- RAJESH G DODDAMANI (NOC) AGA FOR R1
HARSHAVARDHAN R (NOC) R2-ANGANWADI WORKERS SELECTION
MALIPATIL COMMITTEE RAICHUR ITS PRESIDENT DEPUTY COMMISSIONER SD R3-THE THASILDAR MANVI.RAICHUR SD R4- SD RANJESH R LOMTE & ANAND V TURE FOR R5
- 26 WP 203571/2018 (S, RES) MAHANTESH PATIL AGA FOR R1 TO R6
(STATEMENT OF OBJECTION FILED BY AGA FOR R6) (MA NOT FILED) R7- SMT MALLAMMA SD
- 27 WP 204061/2018 (S, RES) RATNA N SHIVAYOGIMATH AGA FOR R1 TO R3
- (MA NOT FILED) R4-SERVED
- 28 WP 204474/2018 (S, RES) RAVI B PATIL GA SD
- FOR R1 R2-SD PRASHANT S KUMMAN FOR R3 R4-SD R5-SD ARUNKUMAR AMARGUNDAPPA FOR R6
- 29 WP 204703/2018 (S, RES) SHARANABASSAPPA K BABSHETTY AGA FOR R1 TO R3
(STATEMENT OF OBJECTION FILED BY LEARNED AGA) (MA NOT FILED) V/O DATED 9/4/2019 PETITION STANDS DISMISSED AS AGAINST R4
- 30 WP 205034/2018 (S, RES) NITESH PADIYAL & MANJULA, AISHWARYA GA SD
- AMARESH S ROJA (VK NOT FILED)

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- 31** WP 201072/2019 (S, RES) MANURE ASHOK KUMAR AGA FOR R1 TO R3
- (MA NOT FILED)
V/O DTD 23.07.2019
R4 IS DISPENSED WITH
ARUNKUMAR
AMARGUNDAPPA FOR R5
- 32** WP 201098/2019 (S, RES) MANVENDRA REDDY AGA
(NOC) FOR R1 TO R4
(STATEMENT OF OBJECTION FILED & NARENDRA M REDDY (MA NOT FILED)
ON BEHALF OF R2) SHIVANAND PATIL FOR
R5
- 33** WP 201339/2019 (S, RES) VENKATESH C MALLABADI AGA FOR R1 TO R5
(STATEMENT OF OBJECTION FILED BY AGA FOR R1 TO R5) RATNA N
SHIVAYOGIMATH FOR R3
& R6
- 34** WP 201503/2019 (S, DIS) SHRAVAN KUMAR MATH AGA FOR R1, R2, R4 &
A/W MEMO DTD 21.12.2023 R5
(MA NOT FILED)
RATNA N
SHIVAYOGIMATH
FOR R3
(MA NOT FILED)
- Connected With
- 34.1** WP 201481/2019 (S, RES) SHIVASHARANA REDDY & RATNA N
S M KANDKUR SHIVAYOGIMATH
FOR R1 & R4
(VK NOT FILED)
AGA FOR R2, R3 & R5
(MA NOT FILED)
- 35** WP 210287/2020 (S, RES) ARUNKUMAR AMARGUNDAPPA AGA FOR R1 TO R5
- (MA NOT FILED)
- 36** WP 226096/2020 (S, RES) A NAGARAJAPPA & PAVITRA N AGA FOR R1 TO R3
- R J BHUSARE FOR R4
(VK FILED)
SUDHIRSINGH R
VIJAPUR FOR R5
- 37** WP 226112/2020 (S, RES) NITESH VILASKUMAR LEARNED AGA FOR R1
- TO R4
ARUNKUMAR
AMRGUNDAPPA FOR R5
R6-BASAMMA SD

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- 38 WP 200857/2021 (S, RES) RATNA N
- SHIVAYOGIMATH R1 TO R4 ARE SERVED
- 39 WP 201123/2021 (S, RES) SANJEEVKUMAR C PATIL
- GOVT. ADVOCATE FOR
R1 TO R3
R4-PUSHPAWATI SD
- 40 WP 201445/2021 (S, RES) RATNA N
SHIVAYOGIMATH D P AMBEKAR FOR
C/R-6
(IN CP
NO.30720/2021)
PRL GOVT ADVOCATE
FOR R1 TO R5
(V/O DATED
13.08.2021 IA
3/2021 FOR
ADDITIONAL
DOCUMENTS WILL
BE CONSIDERED
A/W WP AT THE
TIME OF DISPOSAL
- 41 WP 201869/2021 (S, RES) ARUNKUMAR
AMARGUNDAPPA LEARNED HCGP FOR R1
TO R5
(STATEMENT OF
OBJECTIONS FILED
BY AGA FOR R5) (MA NOT FILED)
AVINASH A UPLAONKAR
FOR R6
- 42 WP 201913/2021 (S, RES) G G CHAGASHETTI
,I R BIRADAR, S S GOVT ADVOCATE FOR R1
DESAI & L T PUJARI TO R6
(STATEMENT OF
OBJECTIONS FILED
BY LEARNED AGA) AVINASH A UPLAONKAR
FOR R7
- 43 WP 201928/2021 (S, RES) G G CHAGASHETTI
I R BIRADAR & S S HCGP FOR R1 TO R6
- DESAI, L T PUJARI AVINASH A UPLAONKAR
FOR R7
- 44 WP 202024/2021 (S, RES) JAIRAJ K BUKKA
& MOHD VIKHARUDDIN AGA FOR R1 TO R4
- (MA NOT FILED)
PRASHANT S KUMMAN
FOR R5
(MA NOT FILED)
RATNA N
SHIVAYOGIMATH
& VIJAYAMAHANTESH
HIEMATH
FOR R6

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- 45** WP 202208/2021 (S, RES) SANJAY A PATIL
- VEERANAGOUDA
MALIPATIL
HCGP FOR R1,R2,R5 &
R6
(MA NOT FILED)
PRASHANT S KUMMAN
FOR R3 & R4
(VK FILED)
AVINASH A UPLAONKAR
FOR R7
(VK FILED)
- 46** WP 202528/2021 (S, RES) S S MAMADAPUR
-
LEARNED AGA FOR R1,
R2, R4 TO R6
& R8 TO R10
(MA NOT FILED)
RATNA N
SHIVAYOGIMATH FOR
R3, R7 & R10
(VK FILED ONLY R3 &
R10)
V/O DATED 01.08.2022
SERVICE OF NOTICE
TO R11 IS HELD
SUFFICIENT
- 47** WP 200465/2022 (S, RES) AJAY KUMAR ASHOK
- KUMAR
AGA FOR R1 TO R4
(MA NOT FILED)
- 48** WP 200549/2022 (S, RES) ARUNKUMAR
- AMARGUNDAPPA
LEARNED HCGP FOR R1
TO R5
V/O DTD 02.02.2023
NOTICE TO R6 IS HELD
SUFFICIENT
- 49** WP 200656/2022 (S, RES) K M GHATE
- & NAMDEV B S
LEARNED AGA FOR R1
TO R5
(MA NOT FILED)
R6-ROOPADEV I W/O
PEERAPPA MULIMANI -SD
- 50** WP 200724/2022 (S, RES) RAMCHANDRA K
-
AGA FOR R1 TO R3
(MA NOT FILED)
KRUPASAGAR PATIL FOR
R4

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51	WP 200888/2022	(S, RES)	SHIVANAND PATIL PRATAP REDDY AND VARUN PATIL	AGA FOR R1,R2 & R3 (MA NOT FILED) LIYAQAT FAREED USTAD FOR R4 (VK FILED)
52	WP 201072/2022	(S, RES)	JAYANANDAYYA & SANGEETA S J	HCGP FOR R1 TO R6 (MA NOT FILED) J AUGUSTING FOR R7 (VK FILED)
53	WP 201259/2022	(S, RES)	GANESH SUBHASHCHANDRA KALBURGI ANANT JAHAGIRDAR & DESHPANDE G E	LEARNED HCGP FOR R1 TO R4 (MA NOT FILED) D P AMBEKAR FOR R5
54	WP 201398/2022	(S, RES)	B C JAKA & BANGARAPPA	LEARNED AGA FOR R1, R2 & R4 ARUNKUMAR AMARGUNDAPPA FOR R3 GANESH S KALBURGI FOR R5
55	WP 201658/2022	(S, RES)	AMEERAHAMAJA ABDULKADAR GUNNAPURA	LEARNED AGA FOR R1 & R2 (MA NOT FILED) PRASHANT S. KUMMAN ADV FOR R3 R4 SERVED ARUNKUMAR AMARGUNDAPPA & VISHWANATH RAMPUR ADV'S FOR R5
56	WP 201946/2022	(S, RES)	J AUGUSTIN	AGA FOR R1 TO R3 (MA NOT FILED) GANESH NAIK FOR R4
57	WP 202134/2022	(S, DIS)	SANGANABASAVA B PATIL	LEARNED AGA FOR R1,R2,R4 & R5 (MA NOT FILED) GOURISH S KHASHAMPUR T/N FOR R3 (VK NOT FILED)

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58 WP 202289/2022 (S, DIS) N S DESHPANDE
& SANTOSH A HCGP FOR R1 TO R4
- (MA NOT FILED)

FINAL HEARING

59 WP 202137/2017 (S, REG) - ADDL GOVT ADVOCATE
V/O DTD 10.07.2023 FOR R1, R2, & R4
NITESH PADIYAL ADV (MA NOT FILED)
- UNDER TAKES TO S S KUMMAN STANDING
APPEAR FOR COUNSEL FOR R3 & R5
PETITIONER
(VK NOT FILED)

---END---